

TO BE PUBLISHED IN PART II SECTION 3(12) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 31st December, 1978

NOTIFICATION  
Income-tax

No. 1004 (P.No. 231/11/78-IT): In exercise of the powers conferred by sub-section (1) of Section 223 of the Income-tax Act, 1961 (43 of 1961) and all other powers enabling it in that behalf and in partial modification of the existing Notification in this regard, the Central Board of Direct Taxes hereby directs that the existing ranges of Appellate Assistant Commissioners of Income-tax in West Bengal as specified in Column 2 of the schedule below shall be redesignated as specified in the corresponding Column 3 thereof.

SCHEDULE

S.No.	Present Designation	New Designation
1.	A-1, Range, Calcutta	C-11, Range, Calcutta
2.	A-III, Range, Calcutta	C-7 (General) Range, Calcutta

This notification shall take effect from 1.1.79.

Sd/-  
(S. Ramaswami)

Under Secretary, Central Board of Direct Taxes.

Copy forwarded to:-

- 1. The Manager, Government of India Press, New Delhi.
- 2. The Commissioner of Income-tax, West Bengal I, Calcutta.

*[Signature]*

(S. Ramaswami)  
Under Secretary, Central Board of Direct Taxes.

*f.c.c.*